

Filing no.B.A.-8542/2020

Asgar Ansari@ Asgar Mian@ Ansari
State of Jharkhand

Versus The

Advocate for Petitioner

Sri P.K Verma

Defects

8.As per report of list & computer section A.B.A- 3438/2018 disposed off from the court of Hon'ble Mr. Justice Anant Bijay Singh not mentioned at para 2.

9 (i) Addressing para may be corrected at page no. 2

ii) Alleged section at para 4 and prayer para may be stated as per F.I.R and Impugned order

iii) P.S name and case no. may be corrected at para 2 and 4.